

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1460
ANSWERED ON:30.11.2011
ESTABLISHMENT OF SCHOOLS UNDER SSA
Sachan Shri Rakesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the target fixed to establish primary schools in Uttar Pradesh under Sarva Shiksha Abhiyan (SSA);
- (b) the total number of schools still required to be established in the State as per prescribed norms for every three hundred population and at a distance of one and a half Kilometer; and
- (c) the steps taken by the Government to establish these primary schools and the time frame fixed for the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c) The revised Sarva Shiksha Abhiyan (SSA) norms provide for opening of new schools within the area or limits of the neighbourhood as laid down by the State Government under the Right of Children to Free and Compulsory Education (RTE) Rules. Section 6 of the RTE Act, 2009 provides for a three year period from the commencement of the Act for establishment of schools within such areas. The State Government of Uttar Pradesh has notified the norms for establishing of primary schools within a distance of one Kilometer and a population of at least 300 in the State RTE Rules. Based on the estimates prepared by the State Government of the Uttar Pradesh, 10366 new primary schools and 121 composite schools (class 1-8) in urban area were approved in the supplementary Annual Work Plan & Budget (AWP&B) 2011-12 for Uttar Pradesh in September, 2011.